

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/75/2016

NAME OF THE PETITIONER(S) : K.P.S. Selvaraj & Another

NAME OF THE RESPONDENT(S) : M/s Selvaraaj Tex Private Limited & 4 others

UNDER SECTION : 397/398 , 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K. Nithyavendhan for Thiyambal -	Counsel for Petitioners	
2.	PRABHAKARAN G. for S. Ramasubramanian and Associates	Counsel for Respondents (2 - 4)	

ORDER

Shri K Nithyavendhan, counsel for petitioners present and reported ready for submitting arguments. Shri G Prabhakaran, proxy representing counsel for R2 to R4 present and prayed time for submitting arguments stating that the senior counsel could not attend the Bench today. Time extended at request finally. Put up on 06.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)